

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.12185/2019

(Arising out of impugned final judgment and order dated 19-09-2018 in JA No.4575/2011 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHENDRA

Respondent(s)

(IA No.67818/2019-CONDONATION OF DELAY IN FILING and IA
No.67820/2019-EXEMPTION FROM FILING O.T.)

Date : 29-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Rajan Kumar Chourasia, Adv.
Mr. Ajay Kr. Pandey, Adv.
Ms. Smriti Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Leave granted.

(POOJA ARORA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER